


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.09.2018 AT 10.30
AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 804/252/HDB/2018
NAME OF THE COMPANY	CGS Assests Pvt Ltd
NAME OF THE PETITIONER(S)	Churukanti Linga Reddy
NAME OF THE RESPONDENT(S)	Registrar Of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Suman Bijarnia	PCS	cssumanbijarnia@gmail.com 9703258370	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Sujan Kumar Reddy	Adv	960004435	
for Roc			

ORDER

Learned PCS Mr.Suman Bijarnia present for Applicant.

Learned counsel Mr.T.Sujan Kumar present for ROC.

ROC report filed.

Heard learned PCS appearing for Applicant and learned counsel appearing for ROC.

Orders reserved


MEMBER JUDICIAL